

Central Administrative Tribunal Principal Bench

OA No.2233/2015 and MA No.1301/2018

New Delhi this the 21st day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Anshu Saini, D/o Shri. Suraj Mal,
R/o H.No. 1223, Sector-15,
Part-II, Gurgaon, Haryana.
Aged about 32 years, Roll No. 23000305
(Candidate for the Post of PGT Home Science (Female)
(Post Code No. 140/12), in Directorate of Education)

... Applicant

(By Advocate: Shri Sourabh Ahuja)

Versus

1. GNCT of Delhi Through Chief Secretary,
5th Level, Delhi Secretariat,
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
F-17, Karkardooma Institutional Area,
New Delhi.
3. The Directorate of Education
Through its Director, Old Secretariat,
Govt. of NCT of Delhi. Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Justice Permod Kohli:

Shri Sourabh Ahuja, learned counsel for the applicant submits that he has instructions not to press the OA as also the MA. The OA as well as the MA are dismissed being not pressed.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman